

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:498
ANSWERED ON:24.11.2006
COMPENSATION FOR DAMAGE OF FILM SETS
Verma Shri Rajesh

Will the Minister of FINANCE be pleased to state:

- (a) whether the United India Insurance Company has given any compensation to film producers regarding damage caused due to fire on film sets during the last three year, till date;
- (b) if so, the details thereof;
- (c) whether some film producers have made false compensation claims regarding damage caused by fire on film sets;
- (d) if so whether the Government has received any complaints in this regard;
- (e) if so, the details thereof; and
- (f) the action taken or being taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) & (b): United India Insurance Company Limited (UIICL) has reported that it has settled two claims for damages caused due to fire on film sets during the last three years viz. settled claim of M/s. Sunny Sounds P. Limited for Rs. 54,12,074/- in April, 2004 and made an `On-Account` payment of Rs. 45 lacs in February, 2005 to M/s. Applause Bhansali Film Pvt. Limited against the loss assessed at Rs. 1.60 crore.

(c) to (f): UIICL has informed that one supplier who supplied antiques to the producers M/s. Applause Bhansali Films Pvt Ltd. had leveled certain allegations through representations. CBI is seized of the issue and has visited Mumbai Regional Office of UIICL to verify facts from the claim file and other related documents. The claim has not been finally settled as yet for want of vigilance clearance.